

(c) and (d). The following schemes have been proposed by Punjab for augmenting the power availability in the State:

- (i) Thein Dam
(Hydro) . . . 480 MW
- (ii) UBDC-II (Hydro) . . . 45 MW

These projects have been cleared by the Central Electricity Authority and are awaiting sanction of the Planning Commission. The benefits from these projects would, however, be available beyond 1985 to 1990, The Punjab State Electricity Board has also submitted a project report for expansion of Bhatinda thermal power station by two more units of 210 MW and the Shahpur Kandi (Hydro) project with a capacity of 94 MW. These proposals are presently under examination.

कावेरी जल विवाद

369. श्री निहाल सिंह : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कवेरी जल विवाद के सम्बन्ध में तैयार किए गए तकनीकी आंकड़ों के बारे में कर्नाटक, केरल, तमिलनाडू राज्यों तथा पांडिचेरी संघ राज्य क्षेत्र के बीच मतभेदों के कारण गतिरोध पैदा हो गया है;

(ख) यदि हां, तो क्या केन्द्रीय सरकार ने उक्त समस्याओं को सुलझाने में कोई कार्यवाही की है; और

(ग) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) सम्बद्ध राज्यों के बीच तकनीकी आंकड़ों के सम्बन्ध में कुछ मतभेद रहे हैं।

(ख) और (ग). सिंचाई मंत्रालय के सचिव ने राज्यों के प्रतिनिधियों के साथ विचार-विमर्श किया था। मुख्य मंत्रियों द्वारा बातचीत के अगले दौर में इन विचार-विमर्शों के सारांश पर विचार किया जाएगा।

Dandakaranya Development Authority

370. SHRI BASUDEB ACHARYA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether decision has been taken to wind-up Dandakaranya Development Authority; and

(b) if so, the action Government propose to take for the proper rehabilitation of the displaced persons?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) No, Sir.

(b) The displaced persons rehabilitated in the Project are provided relief and rehabilitation assistance as per prescribed norms. The agricultural families are provided with developed land, bullocks, agricultural inputs, housing, homestead well, loan for subsidiary occupation and maintenance grant during the initial period of settlement. The small trade business families are provided with business loan and houses and some agricultural land in rural areas only. Infrastructural facilities as well as civic amenities like roads, irrigation projects, tanks, tubewells, schools and medical institutions are provided by the Project for all the settlers wherever feasible and necessary.